

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:46

ANSWERED ON:26.07.2010

OUTSTANDING AMOUNT AGAINST THE GSM OPERATORS

Adhalrao Patil Shri Shivaji;Dhotre Shri Sanjay Shamrao;Viswanathan Shri P.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the total amount outstanding including interest against the GSM operators as on 31st March, 2010;
- (b) the names of the operators alongwith the amount to be recovered and to be recovered from them, operator-wise;
- (c) whether the Government has proposed to penalize the defaulting GSM operators who have not paid the amount;
- (d) if so, the details in this regard; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) The total amount outstanding including interest against GSM operators as on 31st March, 2010 is Rs.451.75 crores.
- (b) The operator-wise details for Licence Fee outstanding is given at Annexure-I and for Spectrum Charges outstanding is given at Annexure-II.
- (c) & (d) Penalty is imposed as per the Licence Agreement.
- (e) Does not arise in view of (c) above.